

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 06-08-2018

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER : CA/6/IB/2018  
PETITION NUMBER : CP/540/ (IB)/2017  
NAME OF THE PETITIONER(S) : KOTAK MAHINDRA BANK LTD  
NAME OF THE RESPONDENT(S) : LAKSHMI VILAS BANK & 3 ORS  
UNDER SECTION : 47

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

Ravi Rajagurun

R4 Hospita

*[Signature]*

JM IERAZ

Arth..R

Counsel for Applicant

*[Signature]*

for [K. Manoj Menon]

Counsel for Respondent

*[Signature]*

Edward Jansz  
Sivil Anandha Mayala

**ORDER**

Counsel for Applicant present. Counsel for Respondents present. At request of both sides, matter is adjourned. **Put up** the matter along with CA/93/IB/2018 on **09.08.2018** for hearing submissions.

-sd-

(S VIJAYARAGHAVAN)  
Member (Technical)

-sd-

(K ANANTHA PADMANABHA SWAMY)  
Member (Judicial)